

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-72/2020)

Gajanan Pednekar Petitioner.
Vs

The Secretary, Village
Panchayat of Arambol Respondents.

Shri C. Padgaonkar, Advocate for the petitioner.

Shri P. S. Lotlikar, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 24th September, 2020.

P.C.

The learned counsel for the respondent no.2 seeks two weeks
time.

2. Post the matter on 8.10.2020.

3. Interim stay granted earlier stands extended by four weeks.

DAMA SESHADRI NAIDU, J.

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